

**Houses for Scheduled Castes in Punjab**

**933. Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) the number of houses constructed for the Scheduled Castes in the flood affected areas in Punjab during 1961-62;

(b) the names of places where such houses have been constructed; and

(c) the number of families which have so far taken the occupation of the Houses?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) to (c). The information is being collected from the State Government. A statement will be laid on the Table of the House as soon as the information becomes available.

**Displaced Political Sufferers**

**934. Shri P. R. Chakraverti:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have introduced any scheme for giving facilities to displaced political sufferers;

(b) if so, the nature of such facilities;

(c) whether Government have received any representation from any organisation of displaced political sufferers for their rehabilitation; and

(d) if so, action taken thereon?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) and (b). No special scheme has been introduced for giving facilities particularly to displaced political sufferers. Relief and rehabilitation of political sufferers in general is the responsibility of State Governments who have formulated their own schemes and allowed concessions to them in the form of lumpsum cash grants, land grants, life pensions, re-

fund of fines, restoration of confiscated property, rehabilitation loans etc. In individual cases of hardship, recommended by the State Governments, assistance in the form of small lumpsum cash grants is also given from the Home Minister's Discretionary Grant. The children of political sufferers are also eligible for educational concessions for which central assistance is given to the State Governments to the extent of 50 per cent.

(c) and (d). An appeal, which was received from the displaced political sufferers of West Bengal, was forwarded for consideration to the State Government.

**Scientific Research in Universities**

**935. Shri P. R. Chakraverti:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether Government have advised the Universities to give them a periodical account of the Scientific researches they undertake each year in their laboratories;

(b) whether prior intimation is given to Government before any research in applied science is taken up; and

(c) whether there is any device to have an integrated picture of the research work undertaken so as to avoid traversing the same field?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) Yes, Sir.

(b) No, Sir. This is not necessary, as Universities are free to take up research in any of the topics depending on the facilities available.

(c) The annual reports obtained from the various Universities are circulated among the other Universities to keep them informed of the research work going on elsewhere.

It is not however intended to prevent Universities from undertaking research in similar fields, as some